

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No109  
CP(IB) 404 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Nandish Patel

.....Applicant

V/s

MVOmni Projects(India) Ltd

.....Respondent

**Order delivered on ..18/02/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None.

For the Respondent : None.

**ORDER**

**Appeal/04(AHM)2021**

None for the applicant.

Appeal filed by one of the claimants seeking direction against the rejection of claim by the liquidator.

**IA/788(AHM)2021**

None for the applicant.

List the matter for further consideration on 06.04.2022.

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**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**